

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.502/96

Tuesday, this the 11th day of June, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

KR Kaladevi,
Acting Extra Departmental Branch Postmaster,
Plapally, Perumkulam.P.O.
Kottarakkara.

- Applicant

By Advocate Mr Thomas Mathew

Vs

1. Sub Divisional Inspector(Postal),
Kottarakkara.
2. Senior Superintendent of Post Offices,
Quilon.
3. Chief Postmaster General,
Kerala Circle,
Trivandrum.

- Respondents

By Advocate Mr Shafik for Mr TPM Ibrahim Khan, Senior Central
Government Standing Counsel

The application having been heard on 11.6.96 the Tribunal
on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to consider her for appointment
as Extra Departmental Branch Post Master, Plapally. Standing
Counsel appearing on notice submits that the post has already been
filled up by transfer, and that there is no vacancy. Applicant

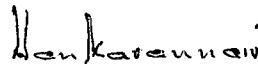
then seeks a direction to consider her for the next vacancy in view of her 'pitiable condition'. We cannot issue such a direction in matters of employment under the State, without considering the claims of others. However, we are confident that the department will extend such sympathy, as is permissible and justifiable in the case of applicant. We make it clear that we have not expressed any opinion on the merits of the case.

2. Application is disposed of as aforesaid. No costs.

Dated, the 11th June 1996.


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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